

(2023) 09 NCLAT CK 0018

National Company Law Appellate Tribunal New Delhi

Case No: Company Appeal (AT) Insolvency No. 850 Of 2023

IDBI Trusteeship
Services Limited

APPELLANT

Vs

Direct Media
Distribution Ventures
Private Limited

RESPONDENT

Date of Decision: Sept. 12, 2023

Acts Referred:

Insolvency and Bankruptcy Code, 2016 “ Section 3(11), 3(12), 7, 8, 9, 10, 10A

Citation: (2023) 09 NCLAT CK 0018

Hon'ble Judges: Ashok Bhushan, Chairperson; Barun Mitra, Member (T)

Bench: Division Bench

Advocate: Ramji Srinivasan, Vikram B. Trivedi, Sachin Chandarna, Kartik Nagarkatti

Final Decision: Dismissed

Judgement